(b) whether the demands made by th© LIC employees in their charter of de mand in 1977 were prolonged till April, 1985;

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•(C) whether the negotiations which started from 8th January, 1988 for the revision of pay scales of LIC employees have concluded; and

(d) if not, what steps have been taken for settling the demands as expeditiously as was done in 1970 and 1974?

THE MINISTER OF FINANCE (PROF. ' MADHU DANDAVATE): (a) No, Sir.

(b) Several rounds of talks were held on the charter of demands submitted by the employees' unions in 1977. They failed in 1980. Fresh demands -were rais- \bullet ed by the unions in 1983-84 and the pay scales and other benefits of Clerical & Supervisory and Subordinate employees of LIC were revised by a Notification issued by the Government en 11-4-1985.

(c) Several rounds of talks were held with employees' unions for further revi sion of pay scales and other benefits in 1988 and 1989 and the revision has been notified by the Government on 12-5-1989 giving effect to the revision from 1-8-1987.

(d) Does not arise.

Review of collaboration arrangements with Pepsi Cola

331. SHRI YASHWANT SINHA; SHRI- SURENDRA SINGH THAKUR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to review the collaboration arrangements with foreign companies engaged in soft drinks, particularly Pepsi Cola;

(b) if so, by when and if not, what are the reasons therefor and

(c) what is Govenment's policy in regard to foreign collaboration in food, processing industries?

to Questions

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):. (a) and (to) No decision in this regard has been taken at present.

(c) No separate policy has been laid down for 'foreign collaboration in Food Processing Industries. Each proposal for foreign collaboration in the field of processed food industries is considered on its merits. New food processing industries in backward areas of the country

332'. SHRI E. SATYANARAYAN REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the new measures being considered by Government to have new food processing industries in the country, especially in backward areas, to provide employment opportunities to the unemployed?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD

YADAV): Various incentives are being given for the development of small scale industries included food processiag in dustries in the rural and backward areas. Government have established the Minis try of Food Processing Industries whose objectives include development of a net work of processing units in the rural which would create' increased job areas opportunities 'for the unemployed.

Irrigation Projects pending clearance

333. SHRI B. SATYANARAYAN REDDY: Will the Minister of WATER RESOURCES be pleased to. state:,

(a) what are the details of irrigation projects which are still pending with the Central Government for clearance'; and

(b) what steps have been taken to give early clearance to these' projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANOBHAI KOTADIA): (a) 36 major and 27 medium on-going irrigation projects of VII plan have been techno, economically appraised and placed before the advisory committee, for recommending them to the Planning Commission. Besides, 12 major and 2 medium ongoing projects received from the States from time to time are under process of examination with the Central Water Commission.

(b) Compliance of the observations made toy the Central appraisal agencies are processed through discussions to expedite the clearance.

Effecting Change in the legal system for ' providing speedy justice

334. SHRI B. SATYANARAYAN REDDY: Will the Minister of LAW AND JUSTICE be pleased to state: -

(a) whether Government propose, to take necessary steps to effect changes in the present functioning of the legal sys-te|m so that speedy justice can be provided to the common man at' the earliest; and

(b) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Government propose to make changes in

the legal system, particularly in the rural areas, to ensure speedy justice.

(b) The details are being worked out.

Steps to Improve the financial and foreign exchange position

335. SHRI B. SATYANARAYAN REDDY: Will the Minister of FINANCE be pleased to state:

(a) what steps are being contemplated by Government to improve the financial and foreign exchange position of the country; and

(b) what are the details in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b) The Government is giving the highest priority to. curbing. inflationary pressures. The steps taken proposed to be taken in this direction include removing imbalances in the demand and supply of essential commodities, mapping up excess liquidity in the economy and vigorous enforcement of existing laws against hoarding and profiteering. The Government is determined to contain fiscal deficit by appropriate measures to increase revenue and reduce expenditures. Measures taken] proposed to be taken to improve foreign exchange position and improve the external imbalance include efforts to maintain the tempo of export growth and curtail inessential imports.

Development of Tourism

336. SHRI B. SATYANARAYAN REDDY: Will the Minister of TOURISM be pleased to state the new steps that are being considered by Government to deve lop tourism in the country, especially in the neglected parts of the country?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): The new steps that are being considered toy Government to develop tourism in the country including backward areas are as under: —

(i) identification and development of new travel circuit,, in the country,

(ii) package of incentives for attracting private investment in the tourism sector,

(iii) introduction of air taxi service.

Role of nultinational companies

337. SHRI RAJNI RANJAN SAHU: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to review the role being played by multi-